

**Annexure-1**  
**Name of the corporate debtor: Oasis Tradelink Limited ; Date of commencement of liquidation:04/12/2019; List of stakeholders as on: 15/03/2022**  
**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Punjab National Bank		05/02/2020	354,668,863	353,682,141	Secured	353,682,141	Yes	1) Cash Credit: Hypothecation of entire stock of raw materials, stock in process and finished goods, stores/spares, book debts of the company arising out of genuine trade transactions in present/ or future and all other current assets of the company 2) Letter of Credit: Hypothecation of stock imported / purchased under LC, DP / DA bills, shipping documents etc 3) Collateral: Properties mortgaged in the name of the company 4) Properties in the name of the guarantors: a) Residential Property at 14A, Hindu Colony, Near Sardar Patel Stadium, Navrangpura, Ahmedabad b) Residential Plots no 65 to 75 at Shilp Exotica, Near Nandan Village, Ta Kadi, District Mehsana. c) Residential Plots no 118 to 128 at Shilp Exotica, Near Nandan Village, Ta Kadi, District Mehsana. d) Residential Plots no 28 to 32 at Shilp Exotica, Near Nandan Village, Ta Kadi, District Mehsana. e) Residential Plots no 64, 129 to 133 at Shilp Exotica, Near Nandan Village, Ta Kadi, District Mehsana. f) Residential plots no 13, S No 675, Bali Villa Theme, Kings Villa, Bavla Nalsarovar Road, Ahmedabad 5) Pledge of 10 lakh shares	0	83.12	0	0	986,722	0	
2	UV Asset Reconstruction Co. Ltd	U65910MH1993P LC192085	04/02/2020	71,843,897	71,843,897	Secured	71,843,897	Yes	1) First exclusive charge by way of hypothecation over specific receivables. 2) Personal Guarantee of Mr. Snehal B Patel and Mrs. Olga Menezes. 3) 5 UDC not over Rs. 1.20 cr. Each from Oasis Tradelink Ltd along with covering letter. 4) Collateral Security of residential plots – a) Plot no. (as per site) 54, 55, 57B, 75A, 77A, 77B, 84, 85, 88, 89, 92, 106 (As per layout plot no. 107, 108, 111, 112, 115, & 135) Shilpi Exotica, Taluka, Village Nandan, Taluka Kadi, Dist: Mehsana, Gujarat. b) Plot no. as per layout plan (58A as per site), Shilpi Exotica, Near Nandan Village, Kadi, Dist. Mehasana. c) Plot no. 3 & 79 as per layout plan (3&68 as per site) Shilpi Exotica, Near Nandan Village, Kadi, Dist. Mehasana. 5) Registration of Charge Certificate	0	16.88	0	0	0	0	Centrum Financial Services Limited has assigned the debts along with the underlying securities pertaining to M/s Oasis Tradelink Limited in favour of UV Asset Reconstruction Co. Ltd. with effect from 31st March, 2021 under sub-regulation (1) of Regulation 30A of Insolvency and Bankruptcy of India (Liquidation Process) Regulations, 2016
<b>TOTAL</b>				<b>426,512,760</b>	<b>425,526,038</b>		<b>425,526,038</b>			<b>0</b>	<b>100.00</b>	<b>0</b>	<b>0</b>	<b>986,722</b>	<b>0</b>	